

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 21 OF 2017 & IA NO. 53 of 2017

Dated: 03rd February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member**

In the matter of:-

**Indian Oil Corporation Ltd. ...Appellant(s)
Vs.
Petroleum & Natural Gas Regulatory Board & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Meharia
Ms. Sohini Chowdhury

Counsel for the Respondent(s) : Mr. Prashant Bezboruah
Mr. Sumit Kishore for R-1

Mr. Ramji Srinivasan
Mr. R. Sudhinder
Mr. Siladitya Chatterjee
Ms. Prerana Amitabh
Mr. Vivek Paul Oriel
Mr. Tushar Bhardwaj for R-2

ORDER

We are informed by Ms. Sohini Chowdhury appearing for the appellant that Mr. Tushar Mehta, learned senior counsel for the appellant is busy in the Supreme Court. It is requested that the matter may be adjourned to 03.03.2017.

List the matter on **03.03.2017**.

**(B.N. Talukdar)
Technical Member**

ss/jps

**(Justice Ranjana P. Desai)
Chairperson**